

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2014  
ANSWERED ON 06.08.2025

**RURAL LIVELIHOOD TRAINING CENTRES IN TAMIL NADU**

2014: SHRI R. GIRIRAJAN:

Will the *MINISTER OF PANCHAYATI RAJ* be pleased to state:

- (a) whether Government has any plan to establish rural livelihood training centres in Tamil Nadu to boost employment opportunities for the people in rural villages in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has allocated any fund to Tamil Nadu to implement various employment generation schemes under the local bodies and village/rural administration, if so, the details thereof; and
- (d) the total funds allocated to village panchayats in Tamil Nadu during the last five years?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (d) As per the information received from the Department of Rural Development, Ministry of Rural Development (MoRD), there is no plan to establish separate Rural Livelihood Training Centre in Tamil Nadu. There are separate Centres for Rural Livelihood in State Institute for Rural Development and Panchayati Raj (SIRD&PR) to train the community cadres and project staff. Rural Self Employment Training Institutes (RSETI) are established in all the districts to cater to Self-Employment Skill Training. Besides this, Entrepreneurial Training is also given in partnership with Entrepreneurship Development and Innovation Institute (EDII) and other expert institutions.

Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. It provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

(i) Details of Person days generated in Tamil Nadu under the Mahatma Gandhi NREGS during the last five financial years are given below:

Financial Year	2024-25	2023-24	2022-23	2021-22	2020-21
Persondays generated (in lakh)	3061.11	4087.02	3346.53	3457.23	3339.46

Note: As per NREGASoft.

(ii) Details of funds released under Mahatma Gandhi NREGS during the last five financial years to Tamil Nadu are given below:

(Rs. in crore)					
Financial Year	2024-25	2023-24	2022-23	2021-22	2020-21
Funds released to Tamil Nadu	7585.49	12616.53	9743.53	9648.36	8795.91

Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis. The MoPR is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening PRIs by way of capacity building and training of the Elected Representatives (ERs) and the functionaries of the PRIs, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central Components of RGSA scheme, to encourage competitive spirit among PRIs under which, awards including financial incentives are given to the best performing Panchayats in recognition of their good work for improving delivery of services and public good. These schemes are implemented for all rural local bodies in all the States/UTs in the Country including in the state of Tamil Nadu.

Besides, the rural local bodies receive Central Finance Commission (CFC) Grants for various developmental works in the rural local bodies (RLB). The funds allocated under the Finance Commission Grants and funds released under schemes of the Ministry of Panchayati Raj during the last five years to Tamil Nadu are as under:

(Rs. In Crores)			
State Name	Central Finance Commission Grants (CFC)	RGSA#	IoP#
Tamil Nadu	14782.00	167.19	9.73

No prior allocation of funds is made under the schemes of MoPR. Further, the Ministry does not allocate/release funds to any local bodies directly. The State concerned allocates and releases funds to the local bodies. However, since 2021-22, under IoP scheme, funds are directly released to the local bodies those win the National Panchayat Awards competition held annually.

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